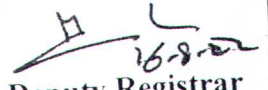


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 08.08.2022 To 12.08.2022				
S/NO	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
<u>FINAL ORDER</u>				
1.	E/MISC/50036/2018 IN E/1326/2011	FO/50687/2022	08/08/2022	10/08/2022
2.	E/MISC/50034/2018 IN E/845/2012	FO/50688/2022	08/08/2022	10/08/2022
3.	E/51959/2017	FO/50689/2022	08/08/2022	10/08/2022
4.	E/51958/2017	FO/50690/2022	08/08/2022	10/08/2022
5-6.	E/52673/2018 & E/52681/2018	FO/50691-50692/2022		10/08/2022
<u>MISC ORDER</u>				
Null				
<u>I.O. ORDER</u>				
Null				
 Deputy Registrar Excise Branch-DB				

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.
Prepared by: Vikash (LDC)